

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2343  
ANSWERED ON:23.08.2013  
RESERVATION IN AIIMS  
Bundela Shri Jeetendra Singh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether it is a fact that the admissions in various categories of courses including Master of Dental Surgery are not being granted under the Central Educational Institutions (Reservation in Admission) Act in the All India Institute of Medical Sciences (AIIMS);
- (b) if so, the details thereof;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the outcome thereof; and
- (e) whether the Government proposes to make any changes in the admission process for students of reserved categories including Other Backward Classes (OBCs) and if so, the details thereof?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) & (b): Admissions in various categories of courses including Master of Dental Surgery in All India Institute of Medical Sciences (AIIMS), New Delhi are being granted as per provisions of Central Educational Institutions (Reservation in Admission) Act.
- (c) & (d): Do not arise.
- (e): At present, there is no such proposal.